

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 535/2013

Jodhpur, this the 4th day of February, 2016

CORAM

Hon'ble Dr. K.B.Suresh, Judicial Member

Manju D/o Late Shri Hakia, aged about 28 years, by caste Rebari, R/o Near F.C.I. Godam, Jalore, District-Jalore. (Applicant's father was working as Trackman/SSE/PW/Jalore).

.....Applicant

By Advocate: Mr Ajay Vyas.

Versus

1. Union of India through the General Manager, North-Western Railway, Malviya Nagar, Near Jawahar Circle, Jaipur.
2. The Divisional Railway Manager, North-Western Railway, Jodhpur.
3. Senior Divisional Personnel Officer, North-Western Railway, Jodhpur.

.....Respondents

By Advocate : Mr Manoj Bhandari, Govind Suthar.

ORDER (Oral)

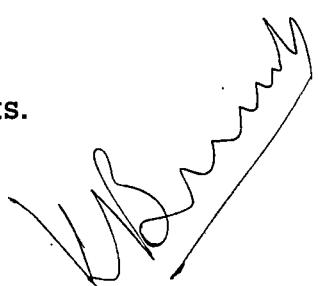
Heard.

2. The applicant had applied for compassionate appointment and the respondents vide letter dated 07.11.2012 have found her to be educationally deficient as she has not passed 8th standard but Ld. Counsel for applicant submits that she has already passed 8th standard

and can produce the documents related to it within the next 02 weeks.

3. In praragraph 6 & 7 of the reply, it was found that the applicant's family income is Rs 3,500/- per month and the DCRG received is about Rs 2 lac odd. That being so, the indigence of the applicant cannot be in doubt. Therefore, the applicant is directed to produce the document before the respondents indicating that she had passed 8th standard within the next 02 weeks and in that case the respondents to consider her case within the next 02 months.

4. OA is allowed to the aforesaid extent. No costs.



[Dr. K.B.Suresh]
Judicial Member

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